

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

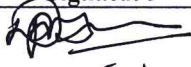
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
~~PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 266/252/HDB/2017
NAME OF THE COMPANY	Icronex Technologies Pvt Ltd
NAME OF THE PETITIONER(S)	Icronex Technologies Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Siri Preethi. D.	Advocate	733108805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mrs. Siri Preethi. D, Learned Counsel for the Petitioner. None appeared for the Respondent. The Report of RoC is still awaited, the Petitioner submits to permit to clear off pending dues, and requested two weeks' time.

Post the case on 16.02.2018.


MEMBER (Judl)